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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON⁴BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON⁴BLE SHRI RAVIKUMAR DURASIMAY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	CP (TCAA) No.63/HDB/2017
COMPANY PETITION/APPLICATION NO.	CP/416/2016
NAME OF THE COMPANY	International Paper APPM Limited
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	
UNDER SECTION	391/394

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
VIVEK GANESH	Advocate	gyeransociates16@gmail.com 9495968289	Vivek

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T.Srujan Reddy RB	Advocate	Srujan35@gmail.com 9160001475	T.Srujan Reddy

ORDER

Heard Mr.Vivek Ganesh, Learned Counsel for the Petitioner,
Mr. T.Srujan Reddy, Learned Counsel for the Respondent.
Respondent requested time to examine the case so the case is
posted to 23.02.2018.

Member (Tech)

Member (Judl)

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